

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 83 of 1996

Friday this the 19th day of January, 1996

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S.Venkataraman,  
Khalasi/Air Conditioning,  
Southern Railway, Trivandrum Central,  
residing at No.TC 41/171,  
I Puthen Street, Manacaud Post,  
Trivandrum.

... Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. Union of India through the  
General Manager, Southern Railway,  
Headquarters Office, Park Town PO,  
Madras.3.

2. The Chief Personnel Officer,  
Southern Railway,  
Headquarters Office,  
Park Town PO, Madras.3.

3. The Divisional Personnel Officer,  
Southern Railway,  
Trivandrum Division,  
Trivandrum.14.

... Respondents

(By Advocate Mr. P.A.Mohammed)

The application having been heard on 19th January, 1996  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction commanding  
third respondent to finalise the Seniority List of  
Khalasis - Air Conditioning Wing of the Electrical  
Department, Southern Railway, Trivandrum Division.

contd...

We find that applicant had made A3 representation in this behalf on 31.3.1995. Third respondent should have taken a decision in the matter in ten months time that was available to him. Since he has not done it, he will take a decision positively within eight weeks from today. He will be well advised to adhere to the time limit.

2. Original application is disposed of with the aforesaid direction. No costs.

Dated 19th January, 1996.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

\*ks191/-

LIST OF ANNEXURE

1. Annexure A3: A true copy of the representation  
dt. 31.3.95 submitted by the applicant to the  
third respondent.

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